THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c). Ateam of officers consisting of Deputy Secretary, Ministry of Food Processing Industries, Director (F&VP), Ministry of Food Processing Industries and Assistant Director General, Indian Council of Agricultural Research has been constituted to visit various projects of M/s. Pepsi Foods Private Limited to ascertain the present status The team's report is expected by 25th of January, 1991.

## Supply of Essential Commodity to Kerala

1018. PROF. P. J. KURIEN:
SHRI P. C. THOMAS:
SHRI A. VIJAYARAGHAVAN:
SHRI K. MURALEEDHARAN:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the monthly allocation of rice and other essential items to Kerala during the last ten months:
- (b) whether any ad-hoc allocation was made and if so, the quantity as well as the period for which such allocation was made;
- (c) whether demand has been made by the Kerala Government for increased allocation of rice; and

(d) if so, the quantity demanded and the reaction of Government thereto?

THE MINISTER OF STATE IN MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) A statement showing the monthly allocations of rice, wheat levy sugar, imported edible oil, and kerosene for the period January, 90 to October, 90 is attached.

- (b) The Government of Kerala was given ad-hoc allocation of rice of 20,000 tonnes for August, 90 and 10,000 tonnes for October, 90. As regards levy sugar, apart from festival quota of 1800 tonnes each for the months of September, 90 and October, 90 a quantity of 5000 tonnes was allotted to Kerala as advance allocation to be adjusted in future monthly allotments. Allocations of imported edible oil were made at increased level during the months of August, September, and October, 90.
- (c) and (d). Yes, Sir. The Government of Kerala has requested for allocation of 1.60 lakh tonnes of rice per month for Public Distribution System. The allocations are made on a month-to-month basis taking into account the stock position in Central Pool, market availability, past off-take and relative needs of other States. Supplies from Central Pool are supplemental in nature and are not intended to meet the entire requirements of the States. However, an additional allocation of 7500 tonnes of Rice has been made to the State for January, 1991.

(in thousand tonnes)

STATEMENT

Monthly Allocation of Rice, Wheat, levy Sugar, Imported Edible oils and Kerosene from January, 1990 to October, 1990 in respect of Kerala

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Month			Allocation of		
	Якв	Whoat	Көгопөѕө	Imported L Edible Oil	Levy Sugar
1	2	3	4	5	9
January, 90	100 00	20 00	23.705	2.50	11.953
February, 90	125 00	20 00	23 705	2 50	11.953
March, 90	125 00	20 00	20 229	3.00	11.953
April, 90	125.00	20 00	20 299	3.00	11.953
May, 90	125 00	20 00	20 229	3.50	11.953
June, 90	125 00	20 00	20 229	3 50	11.953
July, 90	135 00	20 00	21 529	3 50	11.953
August, 90	155 00*	20 00	21 529	5 00	11.953

			Allocation of		
,	Якв	Wheat	Keronese	Imported Edible Oil	Levy Sugar
	2	E	4	5	9
September, 90	1 5 00	20 00	21 529	5 00	13 753
	145 00**	20 00	21 529	9 00	13 753
Includes adhoc allocation	*includes adhoc allocation of 20,000 tonnes for Onam Festival	r Onam Festival or festival seasons			

\*includes adhoc allocation of 20,000 tonnes for Onam Festival

Written Answers 470